

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-428/2014

New Delhi, this the 27th day of September, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Trilok Singh,
Aged 56 years,
Group 'C'
S/o late Sh. Khem Singh,
R/o Plot No. 71, Ground Floor,
Janak Park, Hari Nagar,
New Delhi-110064.

... Applicant

(None present)

Versus

Municipal Corporation of Delhi (North)
Through its Commissioner,
Dr. S.P. Mukherjee Civic Centre, J.L. Nehru Marg,
New Delhi-110002.

... Respondents

(None)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

On 14.08.2018, none was present for both the sides. Today also, even on third call, there is no representation for the applicant.

2. Accordingly, the OA is dismissed for default and non-prosecution.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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